

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP-2071(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 06.08.2018

NAME OF THE PARTIES: Surak Realtors & Developers Pvt. Ltd.
v/s.
RoC, Pune

SECTION : 252(1) of Companies Act, 2013.

ORDER

None present.

In the interest of justice, list this matter on 20.08.2018.

SDR

RAVIKUMAR DURAISAMY
Member (Technical)

SDR

B.S.V. PRAKASH KUMAR
Member (Judicial)